

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 14.03.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

Case No. (TP/CP/ CA(CAA)/ CP(CAA))	Purpose	Advocates / PCS's name for the Petitioner	Section	Name of the petitioner / company	Name of the respondents/ Company	Advocates / PCS's name for the Respondent
CP(IB) No.69/BB/2018	For compliance of office objections Raised by registry	A R Ramsupra mania Raja PCA	Rule 7 of I&B	M/s Shantha Projects Limited		

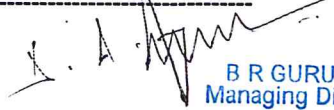
SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

M/s. SHANTHA PROJECTS LTD

B R GURURAJ
8310738429

Shantha projects
Limited.


B R GURURAJ
Managing Director

ORDER

The matter is listed today for admission. Representative for petitioner company is present. Registry pointed out some objections on scrutiny. Counsel for petitioner to comply the same. Representative for petitioner company request time to engage counsel. List it on 21.03.2018


MEMBER (T)


MEMBER (J)